

National Company Law Tribunal
Allahabad Bench
Allahabad

63(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2016.

NAME OF THE COMPANY: Pratik Patwardhan & Anr.

Vs.

M/s Shri Tej Kumar Press Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
---------	------	-------------	----------------	-----------

- | | | | | |
|----|---------------------|-----|----------------|--|
| 1. | Rajesh Inamdar | Adv | for Petitioner | |
| 2. | Ablishek Srivastava | Adv | for Petitioner | |

3. for Dezaul Hague | for Respondents
Order dated 02.11.2016

CP No. 63(ND)/2016 Pratik Patwardhan & Anr. Vs. M/s Shri
Tejkumar Press Pvt. Ltd. & Ors.

CP No. 14(ND)/2015 M/s Tej Kumar Book Depot Pvt. Ltd

CP No. 81(ND)/2014 Pratik Patwardhan & Anr. Vs. M/s
Tejklkumar Press Pvt. Ltd.

Since letter was received for adjournment on the ground of illness of Learned Counsel. The three matters be listed on 22.11.2016.

List the matter on 22.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

Dated 02.11.2016